

वित्त उपमंत्री (जीवन्ती सारकोवरी  
सिन्हा) . (क) की हा ।

(ख) बार्ता से कोई परिणाम नहीं  
निकल सका ।

#### Central Service

\*178. Shrimati Ila Palchoudhuri:  
Will the Minister of Home Affairs be  
pleased to state:

(a) whether it is a fact that Gov-  
ernment of India have decided to per-  
mit officers of Central Services to  
compete for posts advertised by the  
Union and State Public Service Com-  
missions;

(b) if so, the reasons therefor, and

(c) exact nature of the decision  
taken?

The Minister in the Ministry of  
Home Affairs (Shri B. N. Datar): (a)  
to (c) Under the rules in force in  
this respect in the Central Govern-  
ment Departments/Offices, discretion  
rests with the Heads of Departments/  
Offices to withhold applications from  
persons serving under them for posts  
in other Departments/Offices, if the  
exigencies of administration demand  
this. Until recently, there was a ban  
on the officers of certain Services  
under the Central Government appear-  
ing even at competitive examinations  
held by the Union and State Public  
Service Commissions for recruitment  
to other Services and posts. Govern-  
ment have now reviewed this matter  
and decided that this ban should be  
relaxed and that employees of the  
Central Government should, subject to  
certain exceptions, be permitted to  
appear at such competitive examina-  
tions provided they satisfy the condi-  
tions of eligibility for admission there-  
to. This decision has been taken  
because it was considered that the  
Central Government employees also  
should, as far as possible, be allowed  
an opportunity with other eligible  
candidates, to prove their merit and  
qualify for higher appointments under  
Government, where such appointments

are made on the basis of competitive  
examinations held by the Union and  
State Public Service Commissions. In  
respect of appointments made other-  
wise, the existing instructions will  
continue to apply.

#### Zavar Mines in Udaipur

\*179. Shri Harish Chandra Mathur:  
Will the Minister of Steel, Mines and  
Fuel be pleased to state.

(a) whether working of Zavar  
Mines in Udaipur has been inspected,

(b) whether any improvements are  
proposed to be effected; and

(c) what is the potential capacity  
of these mines?

The Minister of Mines and Oil (Shri  
K. D. Malaviya): (a) Yes, Sir

(b) The Indian Bureau of Mines has  
suggested several improvements in  
mining technique for increased pro-  
duction. The Company has also been  
advised to lower the tenor of economi-  
cally workable grade of ore.

(c) Ore reserve has been calculated  
by the Metal Corporation of India at  
about 83,00,000 tons with lead—1.5 per  
cent and Zinc—3.6 per cent. The  
Indian Bureau of Mines has already  
undertaken a study of the potential-  
ities of these mines.

#### Sports Inquiry Committee

\*180. { Shri Supakar:  
Shri Ram Krishan:  
Shrimati Ila Palchoudhuri:  
Shri Rami Reddy:  
Shri Panigrahi:  
Shri Barrow:

Will the Minister of Education be  
pleased to lay a statement on the  
Table showing

(a) whether the Committee under  
the Chairmanship of the Maharaja of  
Patiala to investigate into the standard  
of games and sports in the country  
have submitted their report;

(b) if so, the recommendations of  
the Committee; and